

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED Q. No 1697
TO BE ANSWERED ON 03rd AUGUST, 2021

UNDER-COUNTING OF DEATHS DUE TO COVID-19

1697 SHRI DIGVIJAYA SINGH
SHRI KUMAR KETKAR

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the total number of COVID-19 deaths occurred between January 2021 to May 2021, State-wise
- (b) the total number of deaths recorded in India between January and May for previous five years, year-wise and State-wise
- (c) whether excess deaths recorded in 2021 (compared to previous years) can be and are attributed to deaths due to COVID-19 which were not registered as such and
- (d) if so, the details thereof, if not, explanation for high number of excess deaths which are not attributed to COVID-19?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)

(a) to (d): Health is a state subject, Government of India has provided the required technical support and has also supported the states through logistic and financial support to further strengthen the existing health infrastructure to tackle COVID-19 pandemic. As per the details provided by States/UTs, COVID-19 deaths reported between January 2021 to May 2021 are at **Annexure I**.

Registrar General and Census Commissioner of India at the Central Government level coordinates and unifies the activities of registration of births and deaths throughout the country under the provisions of a Central Act namely "Registration of Births and Death Act (RBD Act)" enacted in 1969. However, implementation of the statute is vested with the respective State Governments and accordingly State authority (Chief Registrar of births and deaths) has been

declared as the Chief Executive Authority in the respective State for implementing the provisions of this Act and Rules and orders framed thereunder.

A report namely “Vital Statistical report based on Civil Registration System (CRS)” is published by the Office of Registrar General India at national level annually after receiving reports from States/UTs. Year wise such reports are available on this office website www.crsorgi.gov.in from 2009 onwards till 2019. The year-wise number of registered deaths for the period 2015-2019 is at **Annexure II**.

The data for subsequent years is still under compilation by the office of Registrar General and Census Commissioner of India in consultation with States.

States/UTs wise, COVID-19 deaths reported between January 2021 to May 2021

State/UT	Jan'21	Feb'21	Mar'21	Apr'21	May'21
Andaman and Nicobar Islands	-	-	-	6	47
Andhra Pradesh	48	16	44	715	2,904
Arunachal Pradesh	-	-	-	3	56
Assam	38	10	12	177	2,019
Bihar	100	42	32	906	2,624
Chandigarh	16	17	28	86	280
Chhattisgarh	330	135	298	4,181	4,704
Dadra and Nagar Haveli and Daman and Diu	-	-	-	2	-
Delhi	307	60	107	4,756	8,379
Goa	27	28	35	317	1,479
Gujarat	80	22	101	2,500	2,805
Haryana	113	30	100	971	4,103
Himachal Pradesh	40	19	50	415	1,667
Jammu and Kashmir	55	20	34	263	1,617
Jharkhand	43	17	25	1,427	2,437
Karnataka	127	113	215	2,765	13,373
Kerala	633	460	424	653	3,382
Ladakh	3	-	15	10	48
Madhya Pradesh	200	56	114	1,542	2,500
Maharashtra	1,457	1,050	2,330	13,563	26,859
Manipur	17	2	1	26	392
Meghalaya	4	2	2	19	395
Mizoram	1	1	1	3	24
Nagaland	7	3	1	8	263
Odisha	33	9	6	108	690
Puducherry	14	21	14	111	725
Punjab	256	216	988	2,096	5,523
Rajasthan	72	21	26	1,298	4,233
Sikkim	6	2	-	11	104
Tamil Nadu	226	143	207	1,233	9,821
Telangana	55	35	63	564	1,002
Tripura	6	-	1	4	117
Uttar Pradesh	277	75	75	3,438	8,108
Uttarakhand	131	49	21	789	3,899
West Bengal	454	102	61	921	4,162
India	5,536	2,777	5,417	45,862	120,770

Number of registered deaths by States/ Union Territories, 2015-2019

Sl. No.	India/ State/ Union Territory	No. of registered deaths				
		2015	2016	2017	2018	2019
	India	6,267,685	6,349,259	6,463,779	6,950,607	7,641,076
1	Andhra Pradesh	310,640	313,285	355,546	375,777	401,472
2	Arunachal Pradesh	3,645	2,591	2,939	3,860	3,490
3	Assam	116,778	130,414	141,012	142,605	163,057
4	Bihar	204,093	177,021	261,425	213,989	359,349
5	Chhattisgarh	168,034	182,985	175,035	177,549	188,211
6	Goa	12,738	13,130	13,020	13,072	13,851
7	Gujarat	412,322	417,835	388,316	433,256	462,284
8	Haryana	168,910	181,138	174,937	185,842	188,910
9	Himachal Pradesh	41,462	35,819	39,114	41,833	43,633
10	Jammu & Kashmir	36,535	36,431	37,184	39,410	44,227
11	Jharkhand	135,542	130,655	116,393	102,729	119,374
12	Karnataka	393,731	420,774	481,747	483,511	508,584
13	Kerala	252,576	256,130	263,342	258,530	270,567
14	Madhya Pradesh	311,411	338,587	370,538	424,257	493,328
15	Maharashtra	673,824	666,448	647,161	667,900	693,800
16	Manipur	3,504	N.A.	4,130	4,476	2,990
17	Meghalaya	15,934	N.A.	13,779	14,779	18,298
18	Mizoram	6,440	6,422	5,525	5,525	6,606
19	Nagaland	2,069	2,137	1,836	828	2,266
20	Odisha	321,009	345,527	322,660	328,799	342,947
21	Punjab	199,461	213,578	210,398	213,234	215,045
22	Rajasthan	409,463	416,992	424,763	443,173	451,315
23	Sikkim	3,438	3,496	3,339	3,386	3,308
24	Tamil Nadu	568,271	563,625	580,496	574,006	633,897
25	Telangana	192,857	204,917	178,345	136,528	228,294
26	Tripura	10,154	10,440	26,296	29,080	30,419
27	Uttarakhand	44,147	48,228	33,931	47,894	66,313
28	Uttar Pradesh	687,416	608,740	571,170	906,653	944,596
29	West Bengal	403,180	445,540	442,995	490,530	551,695
Union Territories						
1	A & N Islands	2,163	2,351	2,137	2,237	2,616
2	Chandigarh	16,203	16,570	21,236	23,330	23,592
3	D & N Haveli	1,547	1,790	2,080	2,174	2,705
4	Daman & Diu	1,179	1,250	1,136	1,169	1,162
5	Delhi	124,516	141,632	136,117	145,533	145,284
6	Lakshadweep	360	321	351	314	336
7	Puducherry	12,133	12,460	13,350	12,839	13,255
Note: N.A. - Not available						
Data in respect of Maharashtra and Tamil Nadu is provisional						
Source: Vital Statistics of India based on the Civil Registration System 2019 (https://crsorgi.gov.in/web/uploads/download/CRS%202019%20report.pdf)						